

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P. (IB)/612(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- **Future Coupons Private Limited Vs. Exide
Industries Limited**
IN THE MATTER OF
Exide Industries Limited
V/s
Future Coupons Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Riti Gada h/f Nausher Kholi appeared for the Operational Creditor and Counsel, Shyam Kapadia a/w Krishna Baruah and Kewal Buddhdev appeared for the Corporate Debtor. Counsel appearing for the Operational Creditor seeks adjournment as the arguing Counsel is busy in some other court. Accordingly, at request of the Counsel for the Operational Creditor list this matter on **23.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)